

JANARDHANA POOJARY) : (a) and (b). Conferences are held in Central Excise Department at various levels. Presumably, the reference is to Zonal Conferences of Collectors of Central Excise. During 1986, 24 Conferences were held at Delhi, Bombay, Madras, Bangalore, Kodaikanal, Calcutta, Patna, Bhubaneswar and Shillong. During the conferences, the progress in the collection of revenue with reference to the targets set for each Collectorate and measures to achieve the targets were reviewed. Similarly the pendency position of various items of work was reviewed and steps to reduce the pendency were discussed. Other items discussed included redressal of public grievances, disposal of assessment disputes and matters of general administration, such as construction of office accommodation and staff welfare.

**Board for Industrial and Financial Reconstruction**

434. SHRI H.B. PATIL :  
SHRI AKHTAR HASAN :

Will the Minister of FINANCE be pleased to state :

(a) whether the Union Government have recently constituted a Board for Industrial and Financial Reconstruction under the Sick Companies (Special Provisions) Act, 1985 and

(b) if so, the details regarding its composition and functions ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). A Board for Industrial and Financial Reconstruction (BIFR) has been set up with effect from 12-1-1987 in accordance with the provisions of Sick Industrial Companies (Special Provisions) Act, 1985. Initially a Chairman and 6 Members of the BIFR have been appointed. The Board is yet to become fully operational.

**Cleaning of Ganga**

435. SHRI NARAYAN CHOUBEY : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the targets of cleaning the Ganga fixed for years 1985 and 1986;

(b) the amount of money spent on the project during this period; and

(c) the progress made so far ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z.R. ANSARI) : (a) The overall objective under Ganga Action Plan is to complete major schemes for interception, diversion of waste water and treatment as required in 27 Class-I cities (each having a population of more than 1 lakh) in U. P., Bihar and West Bengal during the 7th Five year Plan. During 1985, the target was for the State Governments of U.P., Bihar and West Bengal identifying the various schemes to be taken up and prepare preliminary reports. By end of 1986-87, State Governments are to submit project reports for all the schemes. Work in 20 out of cities was to commence by end 1986-87.

(b) During 1985-86 an amount of Rs. 6.06 crores and during 1986-87 till 31st January, 1987 an amount of Rs 23.30 crores has been made available to the executing agencies for execution of the schemes.

(c) Till 31st January, 1987, the State Governments have identified 259 schemes to be taken up under Ganga Action Plan. Out of this, reports for 177 schemes at a cost of Rs. 193.83 crores have been submitted. So far 133 schemes at a cost of Rs. 94.41 crores have been sanctioned. Work on execution of 100 schemes in 21 cities have already been started. 5 schemes at a cost of Rs. 2.57 crores have been completed at Hardwar-Rishikesh, Ramnagar near Varanasi and Patna.

**Licences to Manufacture C.T.V. Tubes and Optical Fibre Projects**

436. SHRI PRATAP BHANU SHARMA : Will the PRIME MINISTER be pleased to state :

(a) whether the Madhya Pradesh State Electronics Development Corporation, Bhopal has applied to the Department of